

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 204  
IB-357/ND/2020**

**IN THE MATTER OF:  
Mr. Nishit Goel**

**...PETITIONER**

**Vs.**

**M/s. Hitani Enterprises Pvt. Ltd.**

**...RESPONDENT**

**Section  
Under Section 9 of IBC**

**Order delivered on 07.07.2021  
(Virtual Hearing)**

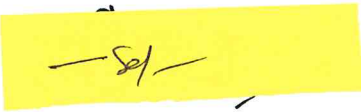
**Coram:**

**DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**

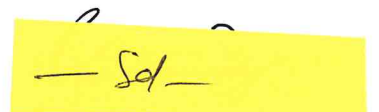
**For the Petitioner/Operational creditor :Ms. Nikita Barman, Advocate.  
For the Respondent/Corporate debtor :Mr.T S. Chaudhary, Advocate.**

**ORDER**

Heard the submissions made by the Counsels for both the parties.  
Counsels for both the parties have expressed their readiness to argue the  
matter. Matter is adjourned to **23.07.2021**.



**(Hemant Kumar Sarangi)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**